

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 108

CP (CAA) No. 32/Chd/Hry/2023
(2nd Motion)

IN THE MATTER OF

Ambreen Infratech Pvt. Ltd.

...

Transferor Company

And

Somsons Infr Ltd.

...

Transferee Companies

Under Section: 230-232, CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.07.2024.

Sd/-
Court Officer